

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 294-295 of 2020

In the matter of:

State Bank of India

....Appellant

Vs.

Visa Steel Ltd.

....Respondent

Present

For Appellant:

**Mr. Arun Kathpalia & Mr. Mukul Rohatgi Sr. Advocate
alongwith Ms. Misha, Mr. Moulshree Shukla, Mr.
Deeprajan Dutta Roy & Mr. Siddhartha Datta,
Advocates.**

For Respondent:

**Mr. SN Mookherjee, Sr. Advocate alongwith Mr.
Sabyasachi Chaudhury, Mr. Rakesh Sinha & Ms. Nikita
Jhunhunwala.**

ORDER
(Virtual Mode)

07.09.2020: Heard the Learned Senior Counsel for the Respondent in
'Part'. For continuation of Respondent arguments, the matter is adjourned to
14th September, 2020.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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